RAJYA SABHA

Thursday, the 7th *May,* 1964[the 17th Vaisafcha 1886 (Safca)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS Bus

FARES IN DELHI

*291. SHRI I. K. GUJRAL: Will the Minister of TRANSPORT be pleased to state:

(a) whether the D.T.U. Bus fares have been revised with effect from the 1st of May, 1964;

(b) if so, what additional revenue this revision is likely to yield to the¹ Delhi Transport Undertaking;

-) whether it is a fact that there v. _s a difference of opinion between the Delhi State Transport Author.ty the Delhi Transport Undertaking about the revision of fares; and

vd) what are the details of these differences and how these have been resolved?

"HE MINISTER OP TRANSPORT (SHRI RAJ BAHADUR): (a) Yes. (b) No forecast of the additional income, if any, likely to be derived is possible at this stage.

to Questions

(c) Yes.

(d) A statement giving the information required is laid on the Table of the Sabha.

STATEMENT

The application of the Delhi Transport Undertaking for the rationalisation of fare structure was considered by the State Transport Authority, Delhi, at its meeting held on the 25th March, 1964, and they did not approve of the proposed rationalised fare structure, mainly 00 the consideration that it was likely to affect adversely the short distance passengers of the Delhi Transport Undertaking. The Undertaking filed before the State Transport Authority a revision petition explaining how the proposed fare structure was not likely to affect adversely the majority of its passengers. The revision petition filed by the Undertaking was considered by the State Transport Authority at its meeting held on the 10th April, 1964 and the proposed fare structure was approved with slight modification.

A comparative statement showing the fare structure of the Delhi Transport Undertaking before 1st May, 1964, the fares proposed by the Undertaking and those approved by the State Transport Authority is enclosed.

Comparative State ent showing the fare structure of the Delhi Transport Understaking existing prior to 1-5-1964, as proposed by the Undertaking and that approved by the Delhi State Transport Authority.

Existing prior to 1-5-1964	Proposed by the D.T.U.		As approved by the State Transport Authority, Delhi, at its meeting on 10-4-64 and enforced w.e.f. 1-5-1964.		
1.6 K.M. 3.2 K.M. 4.8 K.M. 6.4 K.M. 8.0 K.M. 9.6 K.M. 258 RSD.—1.	7 nP 12 nP 17 nP 22 nP 27 nP 27 nP	2 K.M. 4 K.M. 6 K.M. 8 K.M. 10 K.M. 12 K.M.	10 nP 15 nP 20 nP 26 nP 30 nP 30 nP	2.5 K.M. 4 K.M. 6 K.M. 8 K.M. 10 K.M. 12 K.M.	10 nP 15 nP 20 nP 25 nP 30 nP 30 nP

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Existing prior to 1-5-1964		Proposed by the D.T.U.		As approved by the State Transport Authority. Delhi, at its meeting on		
÷	•			Io-4-64 and enforced w e.f. 1-5-64		
11-2 K.M.	32 nP	14 K.M.	35 nP	14 K.M.		
12.8 K.M.	32 nP	16 K.M.	35 nP	16 K.M.	35 nP	
14·4 K.M.	37 nP	18 K.M.	40 MP	18 K.M.	40 nP	
16 o K.M.	37 nP	20 K.M.	40 nP	20 K.M.	40 nP	
17.6 K.M.	42 nP	22 K.M.	45 nP	22 K.M.	45 nP	
19·2 K.M.	42 nP	24 K.M.	45 nP	24 K.M.	45 nP	
20 · 8 K.M.	47 nP	26 K.M.	50 nP	26 K.M.	50 nP	
22 4 K.M.	47 nP	28 K.M.	50 nP	28 K.M.	50 nP '	
24.0 K.M.	52 nP	30 K.M.	55 nP	30 K.M.	55 nP	
25 6 K.M*	52 nP	32 K.M.	55 nP	32 K.M.	55 nP	
27.2 K.M.	52 nP	34 K.M.	60 nP	34 K.M.	60 nP	
28.8 K.M.	52 nP	36 K.M.	60 nP	36 K.M.	60 nP	
30 4 K.M.	62 nP	38 K.M.	65 n.P	38 K.M.	65 nP	
32 0 K.M.	62 nP	40 K.M.	65 nP	40 K.M.	65 nP	
33.6 K.M.	62 nP				-	
35.2 K.M.	62 nP					
36.8 K.M.	62 nP		•			
38.4 K.M.	62 nP		-			
40.0 K.M.	62 nP	•	- • •			

SHRI I. K. GUJRAL: Sir, in the Statement given to me it has been mentioned that the DTU had suggested that for the first two kilometres 10 nP would be charged. Instead of that, the Authority suggested that for 25 km., 10 nP should be charged. Is it also a fact that while the discussions were going on, a suggestion had been made by the Corporation that one more slab should be introduced for 1-6 km. continuing to be charged 5 nP, which would have avoided all this trouble?

SHRI RAJ BAHADUR: Sir, I am not at all aware of what happened in the course of the discussion. But the rest of the information is placed on the Table of the House

SHRI I. K. GUJRAL: Is it also a fact that now it has been decided that for the first slab for children, 5 nP would be charged and that the question of reviving the concessional rate for passengers from refugee colonies is also being considered?

SHRI RAJ BAHADUR: Sir, that is, of course, very well known. It has already been stated in the Press.

SHRI I. K. GUJRAL: Is it also a fact that a few days ago some agitation by the Jan Sangh was launched in the town which resulted in the destroying of public property? in view of the fact that the emergency prevails and destroying of public property is a very serious offence, does the Government propose taking any action against those leaders who decided to launch this agitation?

SHRI A. B. VAJPAYEE: On a point of order. Sir. This supplementary hardly arises out of this question. The Transport Minister is not in a position to say whether there is emergency or action should be taken against the Jan Sangh leaders under the emergency provisions. elet the interval

MR. CHAIRMAN: Mr. Vajpayee, let the Transport Minister say something.

Oral Answers

SHRI RAJ BAHADUR: Evidently, Sir, the question lies in the domain of the Ministry of Home Affairs.

भी ए० बी० वाजपेयी : क्या यह सच नहीं है कि बस के किराये में जो वृद्धि की गई है उसके म्रनुसार ३३०० स्टेजेज पर किराया ३ नये पैसे से लेकर म नये पैसे तक बढ़ा दिया गया है जब कि केवल १६०० स्टेजेज पर ही किराये में २ नये पैसे की कमी हई है ?

भी राज बहाहुर : मैं नहीं कह सकता कि झाप किस कैलकुलेशन के झाघार पर य झांकड़े दे रहे हैं। मैं इतना ही कह सकता हूं कि किरायों को रेशनलाइज करने की बहुत झावश्यकता भी जिससे लेन देन में ग्रासानी हो जाये झौर लोगों को किराये देने में पैसे देने में तकलीफ न हो। इन दो बातों को महे नजर रखते हुए किराये का रेशनलाइजेशन किया गया ।

श्री ए० थो० वाजपेयीः क्या यह सच नहीं है कि २७० स्टेजेज पर ⊏ नये प्रैसे किराया बढ़ाया गया है, ग्रौर क्या इस तरह से किराया बढ़ाना रेशनलाइजेशन के अन्तर्गत आता है या सीघे सादे किराया बढ़ा लिया गया है?

भी राज बहादुर: मैं इतना ही कह सकता हू कि पहले 9.६ किलोमीटर पर ७ नया पैसा किराया था भौर भव २.५ किलोमीटर पर १० नया पैसा किराया रखा गया है जो कि ४.३७५ पर किलोमीटर की बजाय ४ नया पैसा भाता है । इसी प्रकार नेक्स्ट स्टेज पर जहां पहले ३.७५ पर किलोमीटर था वहां भव भी ३.७५ पर किलोमीटर है । इसके माग नेक्स्ट स्टेज में ३.४५ प्रति किलोमीटर था वहां पर अब ३.३३ प्रति किलोमीटर हो गया है । इससे मागे वाली स्टेज के लिए जहां ३.४३ प्रति किलोमीटर था वहां भव ३.२२ पर किलोमीटर है । इससे आगे की स्टेज के लिए जहां पहले ३.३७ पैसों पर किलोमीटर था बढ़ां घब ३ निया पैसा पर किलोमीटर घाता है। इसी तरह से पहले प्रति मील से घब लगभग हर स्टेज में घट गया है।

भी ए० थी० वाजपेयीः में माननीय मंत्री जी के वक्तव्य को चुनौती देना चाहता हूं। यह कहना गलत है कि हर स्ट्रेज में किराया घटा है।

भी राज वहादुरः हर स्टेज के बारे में मैंने नहीं कहा ।

भी ए० बी० वाजपेवी: बया यह सही नहीं है कि साउथ एवेन्यू से पहले 'पी' ब्लाक तक बस का किराया ७ नये पैसे या और झब बढ़ाकर ९५ नये पैसे कर दिया गया है। क्या यह किराया दुगना नहीं किया गया है और क्या यह भी रेशनलाइजेशन के मन्तर्गत माता है?

भी राज बहानुर : रेशनलाइजेशन तो बिल्कुल स्पष्ट है। यही मुद्दा है, दूसरा मुद्दा नहीं है। किसी खास स्टेज पर या किसी खास दूरी पर किराया बढ़ा है भीर उसमें कुछ गलती हुई है तो जैसा कि कारपोरेशन ने व्यान दिया है उसके बारे में देखा जा सकता है भीर कन्सीडर किया जा सकता है।

SHRI D. THENGARI: May I know whether the private operators had offered earlier to run the uneconomic routes with lesser fares?

SHRI RAJ BAHADUR: Sir, it is evident that this question has been raised from time to time on behalf of the private operators. When they want to take up business, they would definitely like to offer something better. It is not quite certain whether they will be able to stick to it. That is one thing. Secondly, it is the accepted policy, accepted by the elected representatives of the people in the Corporation, that they do not want to give over the services to private operators.

2153 Oral Answers [RAJYA SABHA]

थी गिरराज किकोर कपूर: माननीय मंत्री जी ने भभी कहा कि पैसे के लेनदेन की सुविधा की वजह से यह उलटफोर की गई है। तो क्या यह सच नहीं है कि 9,३४,००० यात्रियों के लिए ७ नया पैसे से १० नया पैसा किराया बढा दिया गया है जिससे १५ लाख की बचत हो सकती है। सन्डे और छुट्टियों के दिन जो हालीडे टिकट मिला करते हैं वे एक इपये से १. १० कर दिये गये हैं। इस बढ़े हुये टिकट के जरिये करीब ४० हजार यात्री सफर किया करते हैं जिससे डी० टी० य० को १५-१६ लाख रुपये की बचत होती है। क्या यह सच नहीं है कि ३,३७२ रास्तों पर ३ नया पैसा किराया बढा दिया गया है जिससे ४१ साख यातियों पर असर पड़ता है भौर केवल १,६०० रास्तों पर २ नया पैसा कम किया गया है जिससे केवल 9 लाख की कमी हई है?

SHRI JOSEPH MATHEN: Sir, it is a speech.

SHRI G. K. KAPOOR: It is a question.

MR. CHAIRMAN: It is a long question.

भी गिरराच किसोर कपूर: यह भी बतलाने की क्रुपा करेंगे कि पहले बच्चों का किराया ग्राधा लगता था वहां अब 90 पैसे किराये के लिए बच्चों का किराया पूरा लगता है। यह भी बतलाने की क्रुपा करेंगे कि ...

बी समापतिः भाप अपना सवाल लम्बा करते जा रहे हैं। क्या मिनिस्टर साहब अपने खेहन में इतना रख सकेंगे ?

भी राथ बहादुर : मैं अफसोस जाहिर करता हूं कि जितना माननीय सदस्य ने अभी फरमाया मैं इत्तफाक से उतना भी बेहन में रख सकूंगा । लेकिन मैं इतना जरूर ग्रर्ज करना चाहता हूं कि मेरे पास जो इत्तिला है उसके बाधार पर जो पहले मिरिफम स्टेज है उसमें सारे यातियों का २२ परसेन्ट है जो कि इससे मूस्तफीद होंगे यानी फायदा उठायेंगे । इससे म्रागे वाली स्टेज २३ परसेन्ट है यानी एक मील जाने वालों की संख्या २२ परसेन्ट है भीर एक मील से दो मील के दरमियान जाने वालों की संख्या २३ परसेन्ट है जिसमें कोई खास फर्क नहीं पड़ेगा बल्कि कुछ फायदा ही होगा । इसके म्रलावा हालीडे, दूरिस्ट, एक्सकर्शन टिकट वगैरह जो हैं, यह देखते हुए कि यह साधारण यातियों के लिए नहीं हैं इस वजह से इसमें किराये में वृद्धि की गई है । जहां तक मन्य सालों का सम्बन्ध है पूरा नोटिस मिलने पर मैं जवाब दे सकूंगा ।

भी विमलकुमार मझालालवी वौरड़ियाः श्रीमान् बतलायेंगे कि यह जो एजीटेशन हुआ, जनता की म्रोर से किराया कम करने की जो मांग हुई, क्या शासन उस पर पुर्नावचार करने की सोच रहा है?

भी राज बहादुर: मैं इतना ही कह सकता हूं कि जो एज टेंगन जनसंघ को तरफ से हुआ, उनके इशारे पर हुआ उक्तमें जरूर किराये में कमी करने की मांग की गई । सारी जनता की ओर से मांग की गई हो, मैं ऐसा नहीं कह सकता हूं । इसके प्रलावा, जैसा कि मैंने अभी सवाल का जवाब दिया कि अगर किसी खास स्टेज में कोई ऐसी इरेंशनल बात हुई है तो उस पर कारपोरेशन गौर करेगा । मैंने आज के प्रखबार में पढ़ा है कि कारपोरेशन मे इस बारे में एक ब्यान दिया है ।

SHRI SANTOKH SINGH: In view of the fact that the bus fares have been increased, is there any scheme of doing away with the smoking buses which polish the pedestrian's face?

SHRI RAJ BAHADUR: That is a matter of concern and this is the constant endeavour of the Corporation to see that the number of such buses that give trouble or emit smoke is reduced to the minimum. PANDIT S. S. N. TANKHA: Is the Minister aware that formerly the shortest distance fare was five naye paise. Then, it was increased to seven naye paise. Then it was increased to twelve. Now what is the present position? I do not know whether it is ten or twelve naye paise.

SHRI RAJ BAHADUR: The minimum fare for 1*6 km. before the change was seven naye paise and then it has been fixed at ten naye parse for 2-5 km. It is true that before that there was some increase of fares but that was on the basis of distaace in miles. Before November 1957, that is before the introduction of the decimal coinage system, the fare was one anna, which is equal to six naye paise per mile. It was decreased from 15th November, 1957 to five naye paise. From six naye paise it becama five, it was minus one naya paisa. If you want details, I have got other details.

SHRI A. B. VAJPAYEE: I want to make a submission. Why not allow a half-an-hour discussion on this issue and the Minister may kindly agree to the discussion? The discussion may be held to-day or tomorrow and let everything be thrashed out.

SHRI RAJ BAHADUR: I will just submit to you that there is an elected representative body of the citizens of Delhi, which is the Corporation. They are considering it every day arid are discussing this matter. If the House wants to give time, that is another matter.

MR. CHAIRMAN: We have taken a good fourteen minutes on this.

SHRI A. B. VAJPAYEE: Another half-an-hour will not do any harm.

SHRI I. K. GUJRAL: Sir,....

MR. CHAIRMAN: No afterthoughts. You have had your questions.

कौटा घौर सवाई माधोपुर के बोच रेस-गाड़ियों में यात्रियों की भीड़

to Questions

*२६२. श्री विसलकुमार मन्नालालकी बीरड़ियाः क्या रेख मंत्रा यह बताने की कृपा करेंगे कि काटा ग्रीर सवाई मान्नोपुर के बाच चलने वाली १६ डाउन रेल गाड़ी में तुउाय श्रेगा के यात्रियों की जो झस्यधिक भाड़ रहता है, उसे कम करने के लिये क्या विऱ्या जा रहा है?

[RUSH OF PASSENGERS IN TRAINS BIT-WEEN KOTA AND SAWAI MADHOPUR

•292. SHRI V. M. CHORDIA: Will the Minister of RAILWAYS be pleased to state the steps which are being taken to ease the heavy rush of passengers travelling in third class in the 19 Down train running between Kota and Sawai Madhopur?]

रेल मंत्रालय में उपमंत्री (श्री शाह-नवाख खां) : एक दयान सभापटल पर रख दिया गया है।

विवरण

१९ डाउन ग्रौर २० ग्रप देहरावून एक्सप्रेस गाडियों में भीड़ कम करने के लिये किए गये उपाय

गर्भी के मौसम ने कोटा-सवाई माधोपुर खण्ड पर १९ डाउन/२० ग्रप देहरादून एक्सप्रैस गाड़ियों ने यात्रियों की अपेक्षाकृत अधिः भीड़ होते है। इस अतिरिक्त यातायात की निकासी के लिए निम्नलिखित उपाय किये गये हैं या करने का विचार है:---

(क) १९-४-६४ से १९ डाउन/२ अप देहरादून एक्: प्रैन: गाड़ियों के तीसरे दज का एक और डिब्बा लगाया गया है। यह डिब्बा २९-४-१९६४ तक रतलाम भौर बंधाना के बीच चलता रहा और उसके बाद से रतलाम और दिल्ली के बीच चल रहा है।

†[] English translation